Annexure - 5

Name of Corporate Debtor

OMSHRI DEVPROCON LIMITED

Date of Commencement of CIRP List of Creditors as on 03rd July 2025 3rd September, 2025

List of operational creditors (Government Dues)

(Amount in Rs.)

| List of operational creditors (Government Dues) | | | | | | | | | | | (Amount in Rs.) | |
|---|--------------|---------------------------|-------------------|-----------------|-----------------|----------------|------------|-----------|------------|--------------------|-----------------|-----------------|
| Details of Claimant | | Details of Claim Received | | | | | | Amount | Amount | Amount of claim | Amount of | Remarks, if any |
| | | | | | | | | of | of any | under verification | claim not | |
| | | | | | | | | Contingen | mutual | | admitted | |
| | | | | | | | | t claim | dues, that | | | |
| | | | | | | | | | may be | | | |
| | | | | | | | | | set-off | | | |
| | | | | | | | | | | | | |
| Department | Government | Date of | Amount Claimed | Amount of Claim | Nature of Claim | Whether | % voting | | | | | |
| | | Receipt | | admitted | | related party? | share in | | | | | |
| | | | | | | | CoC, if | | | | | |
| | | | | | | | applicable | | | | | |
| | | | | | | | | | | | | |
| EPFO Through | | 01-08-2025 | 10,64,17,849.00 | 0 | | No | 0 | 0 | 0 | 10,64,17,849.00 | 0 | |
| Assistant | | | | | | | | | | | | |
| Commissioner | | | | | | | | | | | | Claim under |
| (EPFO) | | | | | | | | | | | | verifcation |
| Income Tax | | 30-07-2025 | 1,66,11,26,667.00 | 11,46,40,079.00 | | No | 0 | 0 | 0 | 1,54,64,86,588.00 | 0 | |
| Department | | | | | | | | | | | | |
| Deputy | | | | | | | | | | | | |
| Commissioner | | | | | | | | | | | | Claim under |
| Income Tax | | | | | | | | | | | | verifcation |
| | Total Claims | | 1,76,75,44,516.00 | 11,46,40,079.00 | | | 0 | 0 | 0 | 1,65,29,04,437.00 | 0 | |
| | | | | | | | | | | | | |